

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/1271/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar, District & Sessions Judge,
Khonsa, Tirap District,
Arunachal Pradesh.

Dated Guwahati, 21st February, 2024.

Sub:- **Casual Leave and Restricted holiday.**

Ref:- Your letter dated 08.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 12.02.2024 and 13.02.2024** and permission to avail **restricted holiday on 19.02.2024, along with station leave permission from 10.02.2024 to 20.02.2024.** The Judicial Magistrate, First Class, Khonsa shall look after the remand matters and will be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/1272-1273/A, dated , 21-02-2024

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)